

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 145(ND)/2016

IN THE MATTER OF:

Kailash Ram & Ors. Applicant/petitioners
Vs.
Global Infocom Ltd. & Ors. Respondents

Order under Section 241/242 of the Companies Act, 2016

Order delivered on 30.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner :

For the Respondent :

ORDER

The matter appears to have been erroneously listed today whereas the actual date of hearing is 06.09.2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

30.08.2017
Vineet